

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Coram:

- 1. Shri Bhanu Bhushan, Member**
- 2. Shri Rakesh Nath, Member (EO)**

Petition No. 129/2006

In the matter of

Approval of transmission tariff for (1) 40% Fixed Series Compensation on 400 kV Gooty-Neelmangala transmission line-II at Gooty under FSC project in Southern Region for the period 1.5.2005 to 31.3.2009 including additional capitalization from the date of commercial operation to 31.3.2006 and (2) Revision of transmission tariff for 40% Fixed Series Compensation (FSC) on Gooty-Neelmangla 400 kV S/C transmission line-I and on Nagarjunasagar-Cuddapah 400 kV transmission lines at Cuddapah end consequent to additional capitalization from date of commercial operation to 31.3.2006 in Southern Region.

And in the matter of

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| Power Grid Corporation of India Limited | ..Petitioner |
| Vs | |
| 1. Karnataka Power Transmission Corporation Ltd, , Bangalore | |
| 2. Transmission Corporation of Andhra Pradesh Ltd., Hyderabad | |
| 3. Kerala State Electricity Board, Thiruvananthapuram | |
| 4. Tamil Nadu Electricity Board, Chennai | |
| 5. Electricity Department, Govt. of Pondicherry, Pondicherry |Respondents |

ORDER

The final tariff for the transmission assets noted above was approved by order dated 23.3.2007. In para 44 of the said order dated 23.3.2007, the Commission had directed reimbursement by the respondents of an expenditure of Rs.90, 553/- on account of publication of notices in the newspapers.

2. The petitioner vide its letter dated 17.4.2007 has pointed out that an expenditure of Rs. 1, 70,033/- was actually incurred on publication of notices. This was so stated in the affidavit filed on behalf of the petitioner. On consideration of the

matter, we direct that the figure “Rs. 90,553/-“ appearing in para 44 of the order dated 23.3.2007 shall be substituted by the figure “Rs.1, 70,033/-“ .

3. Accordingly, the respondents shall reimburse an amount of Rs. 1, 70,033/- only.

**sd/
(RAKESH NATH)
MEMBER
New Delhi, dated the 23rd April 2007**

**sd/
(BHANU BHUSHAN)
MEMBER**